NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **12.02.2025** (WEDNESDAY) CHENNAI BENCH **(HYBRID MODE)**

CHENNAI BENCH (HYBRID MODE 10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 1109/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 407/2024 For Stay IA No. 1108/2024 For Exemption IA No. 1110/2024	Sumit Binani RP, KSK Mahanadi Power Company Ltd. Vs Water Resource Department, The Executive Engineer & Anr.	Mr. Allwin Godwin	Mr. Atul Jha
2.	Comp App (AT) (CH) (Ins) No. 07/2025 For Exemption IA No. 45 & 46/2025 For Stay IA No. 47/2025	Kurien Thomas Suspended Director of Koravampady Estates Enterprises Pvt. Ltd. Vs The South Indian Bank Ltd & Anr.	Mr. Ajesh Kumar S	Mr. ML Ganesh- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
3.	Comp App (AT) (CH)	Malavika Hegde,	Ms. Lakshana Viravalli	Mr. Arun Karthik
	(Ins) No. 295/2024	Shareholder & Director		Mohan- R1
	For Stay	of Coffee Day		
	IA No. 774/2024	Enterprises Ltd.		
	For Exemption	Vs		
	IA No. 775 & 776/2024	IDBI Trusteeship		
	,	Services Ltd. & Anr.		

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board

2. Website: www.nclat.nic.in